

Live rockets in a coal wagon at Nagaria Sadat Railway station

931. SHRI DHULESHWAR MEENA:
Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that thirteen live rockets were found by the Railway Police on a coal wagon on 15th April, 1982 at Nagaria Sadat Railway station between Bareilly and Moradabad;

(b) whether it is also a fact that the Railway Police on the same day seized 24 longer-range rockets from a house in Gaya;

(c) whether any high level investigations had been made into this large scale clandestine theft of such rockets, and if so, the outcome thereof and what action has been taken against the culprits; and

(d) what measures have been taken or are proposed to be taken to prevent such thefts of explosive material during transit particularly in vulnerable areas?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) On 13-4-1982 3 rockets were recovered from a bush near the track, 14 from open wagons in Gaya yard, 6 from an adjacent lane and one from a drain. Subsequently, on 20-4-1982, 4 rockets were recovered from a drain. On 23-4-82 one rocket was recovered from an abandoned well while on 24-4-1982 one rocket could be recovered from a grave yard at Gaya.

(c) The Government Railway Police, Gaya, Marafari (Bokaro) Police station and Government Railway Police, Bareilly have registered cases No. 0056/82 dated 12-4-82 under section 147/307, 353, 379, 411 IPC and No. 25 A/26 Arms Act and 0102/82

dated 13-4-1982 under section 3/4 Explosive Substance Act and No. 293 under section 5 Explosive Act dated 15-4-1982 respectively. Police investigations are in progress. G.R.P./ Gaya has arrested one culprit suspected to be involved in the case of theft of rockets. Of the 56 rockets, stolen from wagon No. ER-20609, 54 rockets have so far been recovered. The Defence Ministry has also constituted a Court of Enquiry in this connection.

(d) Arms/ammunition and other explosive materials booked by the Defence Department are escorted by their own armed personnel whenever necessary during railway transit. At vulnerable areas/yards, however, patrolling is also done by the Railway Protection Force/Railway Protection Special Force personnel. A working group set up by Ministry of Defence is examining the Security aspect of Arms and Ammunition during transit.

रेल संरक्षण बल (आर पी० एफ०) मुगल-
सराय के कमान अधिकारी की
बरखास्तगी

932. श्री रामेश्वर सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेल संरक्षण बल (आर पी० एफ०) मुगलसराय के कमान अधिकारी को 1976 में भ्रष्टाचार के गम्भीर आरोप में नौकरी से बरखास्त कर दिया गया था;

(ख) क्या यह भी सच है कि उनकी बरखास्तगी के बाद उन्हें बिना किसी अपील या जांच के जनवरी, 1982 में पुनः नौकरी पर बहाल कर दिया गया;

(ग) क्या यह भी सच है कि 1982 में एक महीने की थोड़ी अवधि के अन्दर